Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)

NCLT order C. P. (I.B) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)

List of creditors as on: 28.10.2025

List of operational creditors (Workmen)

Sl.	Name of	Name of	Details of claim		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	work man	Date of	Amount	Amount of	Nature	Whether	% voting share in	contingent	any mutual	claim under	claim not	any
	representative, if		receipt	claimed	claim	of	related	CoC, if	claim	dues, that	verification	admitted	
	any				admitted	claim	party?	applicable		may be			
NIL													